

scheme are available on the UGC website www.ugc.ac.in. However, no proposal from Osmania University has been received for assistance under the scheme in response to the letter of the UGC.

Quota for weaker sections in Kendriya Vidyalayas

200. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state whether Central Government plans for a quota in Kendriya Vidyalayas with weaker sections of the society in mind, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): As per provisions of Right of Children to Free and Compulsory Education (RTE) Act, 2009 Kendriya Vidyalaya Sangathan (KVS) already provides for reservation of 25% seats in class-I at entry stage to the children belonging to SC/ST/OBC non creamy layer/EWS/BPL and differently-abled children taken together. Thus, quota for children belonging to weaker sections of the society is already in vogue in the Kendriya Vidyalayas.

Accreditation process for higher institutions

201. PROF. M.V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the proposed strategy to outsource accreditation of higher institutions and the rationale behind the same;

(b) the measures that would be in place to ensure transparency in the above process; and

(c) whether assessments of the functioning and effectiveness of the existing accreditation process have been undertaken, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) The Government is proposing to involve premier institutions like Indian Institutes of Technology (IITs) and Indian Institutes of Management (IIMs) so that the process of accreditation can become faster, more transparent and efficient. Details in this regard are being worked out.

(c) The Government is constantly reviewing the efficiency of the existing accreditation process so as to find ways for reducing delays and improving the

transparency. These processes are also being aligned to the international practices being followed by the member countries as per the Washington Accord. India has become a member of the Washington Accord. TIER-I type of accreditation is applicable to the institutions which are autonomous and TIER-II is applicable to those which are affiliated to the universities. Both these types of accreditation are based on outcome based accreditation.

Impact of disbandment of 10th class Board Examination

202. PROF. M. V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has decided to reintroduce the class 10th CBSE Board Examination;
- (b) if so, whether Government Commissioned a study on the effect of disbandment of class 10th Board Examination; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) Central Board of Secondary Education (CBSE) has taken a view to make Class 10th Board exam compulsory from Academic Session 2017-18 after following due process on the basis of feedback received through online survey and interaction with the stakeholders.

Production of fake certificates by schools

203. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Right of Children to Free and Compulsory Education (RTE) Act has been misused by some schools belonging to the National Public Group for allegedly forging and producing fake certificates, if so, the details thereof;
- (b) whether the Central Board of Secondary Education withdrew affiliation to those schools; and
- (c) if so, the names of those schools and deterrent action proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The Government of